

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 09

RST.A (IBC)/ 24(MB)2022 IN C.P. (IB)/714(MB)2019

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **17.04.2024**

NAME OF THE PARTIES : **Mulraj Mody**

Vs

Westin Developers Pvt. Ltd.

For FC : Adv. Shrey Shah i/b Law Chambers of Siddharth Murarka

For CD : Adv. Yashi Jain

Section 7 of IBC

ORDER

RST. A 24/2022

Heard both the Restoration Applicant and CD in detail. The Counsel for CD seeks time for filing reply to the restoration application. However, we find that no reply has been filed by them for two years. The CD is given a last chance to file reply, if any, otherwise the matter will be finally heard and disposed of.

List on 06.05.2024.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)
//SMM//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)